

1117

**BEFORE THE NATIONAL GREEN TRIBUNAL
AT DELHI PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 152/2022**

IN THE MATTER OF:

GHANSHYAM SINGH PASI

.... APPLICANT

VS

STATE OF UP

.... RESPONDENT

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	Additional Report of Uttar Pradesh Pollution Control Board in compliance with the order dated 18.10.2024 passed by this Hon'ble Tribunal.	
2.	The copy of inspection report is annexed herewith as Annexure 1.	
3	Copy of Analysis Chart is annexed herewith as Annexure 2.	
4	Copy of letter dated 05-11-2024 is annexed herewith as Annexure 3.	
5	Copy of letter dated 19-11-2024 is annexed herewith as Annexure 4.	

Date: 20.11.2024



THROUGH

(PRADEEP MISRA & DALEEP DHYANI)
Council for the U.P. Pollution Control Board
138, New Lawyers' Chamber,
Supreme Court of India,
New Delhi-110001

(M.) : 9810252518 & 9811070721

**Email ID: pradeepmisra@yahoo.com &
daleepdhayani@yahoo.com.in**



**BEFORE THE NATIONAL GREEN TRIBUNAL
AT DELHI PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 152/2022**

IN THE MATTER OF:

GHANSHYAM SINGH PASI

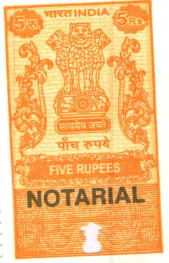
VS

STATE OF UP



.... APPLICANT

.... RESPONDENT

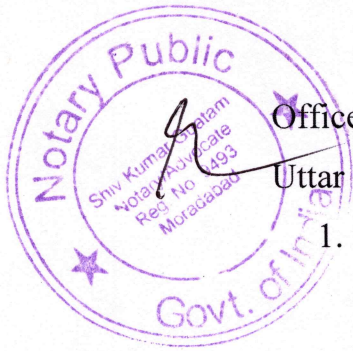


**AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH
POLLUTION CONTROL BOARD IN COMPLIANCE OF
ORDER DATED 18.10.2024 PASSED BY THIS HON'BLE
TRIBUNAL**

I, Ashutosh Chauhan, aged about 44 years, posted as Regional Officer, Uttar Pradesh Pollution Control Board (UPPCB), Moradabad Uttar Pradesh do hereby solemnly affirm and state on oath as under:

1. That the present supplementary report is being filed before this Hon'ble Tribunal in compliance of the directions passed by this Hon'ble Tribunal vide order dated 18.10.2024. The relevant portion of the order dated 18-10-2024 is reproduced as under:

"...6. Further, pursuant to order dated 19.09.2024, report has been submitted by Uttar Pradesh Pollution Control Board vide email dated 16.10.2024 but a perusal thereof shows that report is absolutely incomplete in as much as neither it is shown that



Ministry of Environment Forest and Climate Change, Government of India orders issued in respect of disposal of flyash have been complied with nor it is mentioned that flyash disposed in alleged low lying area whether constitute agriculture or otherwise and if it is agriculture land whether consent of owners has been obtained and also whether disposal in agriculture land is consistent with order issued by Government of India in this regard and that quality contents of flyash has also not been examined so as to ascertain whether there is any damage due to seepage of leachate in groundwater and/or it is safe for environmental protection.

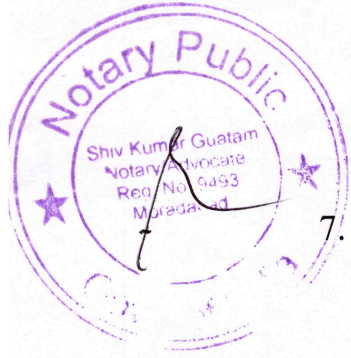
7. UPPCB therefore is directed to submit a further additional report within three weeks.....”



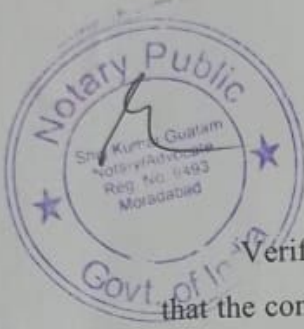
2. That in compliance to the above directions passed by this Hon'ble Tribunal, the officials of U.P. Pollution Control Board, Moradabad inspected the premises of M/s Radico Khaitan Ltd. Bareilly Road, Rampur and the areas where fly ash is being filled by the unit on 06-11-2024 and 07-11-2024. The copy of inspection report dated 06-11-2024 and 07-11-2024 is annexed herewith as **Annexure 1**.
3. That during above inspection carried by the officials of U.P. Pollution Control Board, Moradabad the Distillery Unit M/s Radico Khaitan Ltd. Bareilly Road, Rampur was found operational for the production of Extra Neutral Alcohol (ENA) and other by-product. The unit has 30 TPH capacity boiler (standby) and 65 TPH boiler (operational).
4. That the fly ash is being disposed through filling in low lying areas by contractors having agreement with the Distillery Unit. The contractors have the demand letter from the owners of the land for filling of fly ash. The copy of agreement with the contractors and

letter of demand for fly ash is attached annexure 2 and 3 of the inspection report dated 06-11-2024 and 07-11-2024 done by officials of RO Moradabad.

5. That it is to mention here that the unit is disposing the fly ash in the Private Residential Lands currently (Last 6 Months data). The Photographs taken during the site inspections are attached as annexure 4 of the inspection report dated 06-11-2024 and 07-11-2024 done by officials of RO Moradabad.
6. That the officials of RO, UPPCB, Moradabad collected the samples of 10 sites (Residential plots) where the unit has filled the fly ash in last 6 months. Copy of Analysis Chart is annexed herewith as **Annexure 2**.
7. That the UPPCB vide letter dated 05-11-2024 has issued direction to the unit to provide data and records regarding the compliance of the provisions of notification dated 31-12-2021 of Ministry of Environment, Forest and Climate Change, Govt. of India for disposal of fly ash. Copy of letter dated 05-11-2024 is annexed herewith as **Annexure 3**.
8. That it is to submit here that during inspection dated 06-11-2024 and 07-11-2024 the fly ash was stored in the silos and during inspection fly ash was not carried out for filling in low lying areas hence the compliance of above notification could not be verified, also the unit does not presented any data during inspection regarding compliance of the provisions of notification dated 31-12-2021 of Ministry of Environment, Forest and Climate Change, Govt. of India. Considering the above the UPPCB vide letter dated 19-11-2024 has issued Show Cause Notice to the unit to provide data regarding compliance of the provisions of notification dated 31-12-2021 of Ministry of Environment, Forest and Climate



Change, Govt. of India for disposal of fly ash and compliance of guidelines provided by CPCB. Copy of letter dated 19-11-2024 is annexed herewith as Annexure 4.



[Signature]
DEPONENT

VERIFICATION:-

Verified at Mumbai on this 19th day of November 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been concealed there from.

[Signature]
DEPONENT

Solemnly affirmed before me by Sni/Smt./Km. Ashutosh Chavhan
deponent who is identified by Sni/Smt./Km. Self Advocate on 19/11/2024
Clerk of Sni/Smt./Km. Self
I have satisfied myself after examining the deponent
That he/she understands the contents of the affidavit and the
same has been read over & explained by me
Revd. Rs. as fees

[Signature]
Shiv Kumar Gulam
Notary/Advocate
Regd. No. 9493
19/11/2024

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 152/2022 घनश्याम सिंह पासी बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 18.10.2024 के अनुपालन के संबंध में आख्या –

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 152/2022 घनश्याम सिंह पासी बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 18.10.2024 के सुसंगत अंश निम्नवत् हैं –

“.....Further, pursuant to order dated 19.09.2024, report has been submitted by Uttar Pradesh Pollution Control Board vide email dated 16.10.2024 but a perusal thereof shows that report is absolutely incomplete in as much as neither it is shown that Ministry of Environment Forest and Climate Change, Government of India orders 2 issued in respect of disposal of flyash have been complied with nor it is mentioned that flyash disposed in alleged low lying area whether constitute agriculture or otherwise and if it is agriculture land whether consent of owners has been obtained and also whether disposal in agriculture land is consistent with order issued by Government of India in this regard and that quality contents of flyash has also not been examined so as to ascertain whether there is any damage due to seepage of leachate in groundwater and/or it is safe for environmental protection.”

उक्त के अनुपालन में संदर्भित उद्योग मैसर्स रेडिको खैतान लि०, बरेली रोड, रामपुर का निरीक्षण कृषि विभाग, रामपुर एवं श्री पंकज चौधरी, डी०जी०एम० (पर्यावरण), मैसर्स रेडिको खैतान लि०, रामपुर की उपस्थिति में अधोहस्ताक्षरकर्ताओं द्वारा क्रमशः दिनांक 06.11.2024 एवं 07.11.2024 को किया गया। आख्या निम्नवत् है –

1. उद्योग द्वारा कच्चे माल के रूप में ग्रेन/मोलासेस/शुगर सीरप/केन जूस/माल्ट (बी हैवी, सी हैवी) का प्रयोग कर फर्मेन्टेशन एवं डिस्टिलेशन प्रक्रिया के माध्यम से ई०एन०ए० का उत्पादन किया जाता है। निरीक्षण के समय उद्योग उत्पादनरत पाया गया।
2. उद्योग में वाष्प की आपूर्ति हेतु 30 टी०पी०एच० (स्टैंडबाई) व 65 टी०पी०एच० (संचालित) क्षमता के बॉयलर स्थापित है।

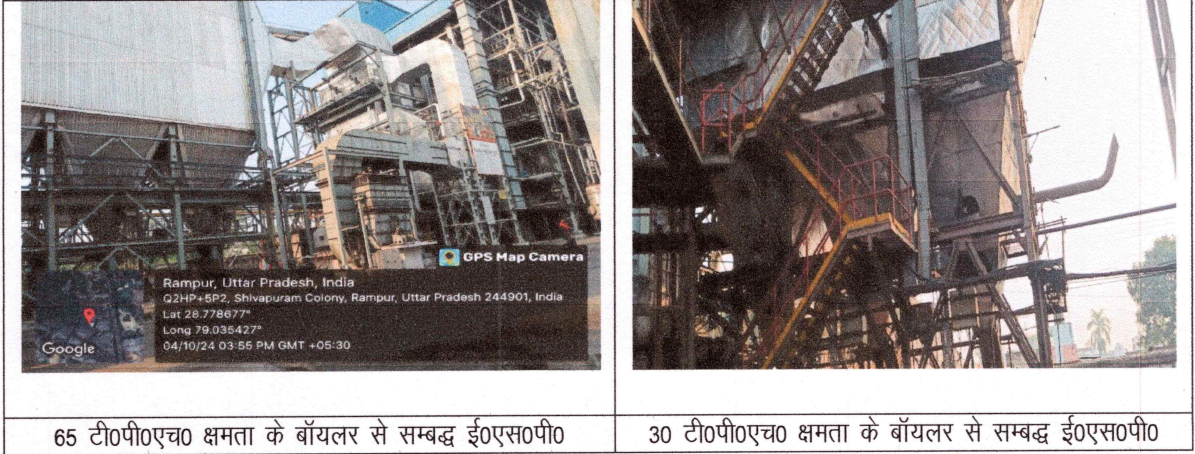


3. 30 टी०पी०एच० क्षमता के बॉयलर पर वायु प्रदूषण नियंत्रण व्यवस्था के रूप में ई०एस०पी० (इलैक्ट्रो स्टैटिक प्रेसीपिटेटर) व भूतल से लगभग 45 मी० ऊँची चिमनी स्थापित है। उक्त बॉयलर में ईंधन

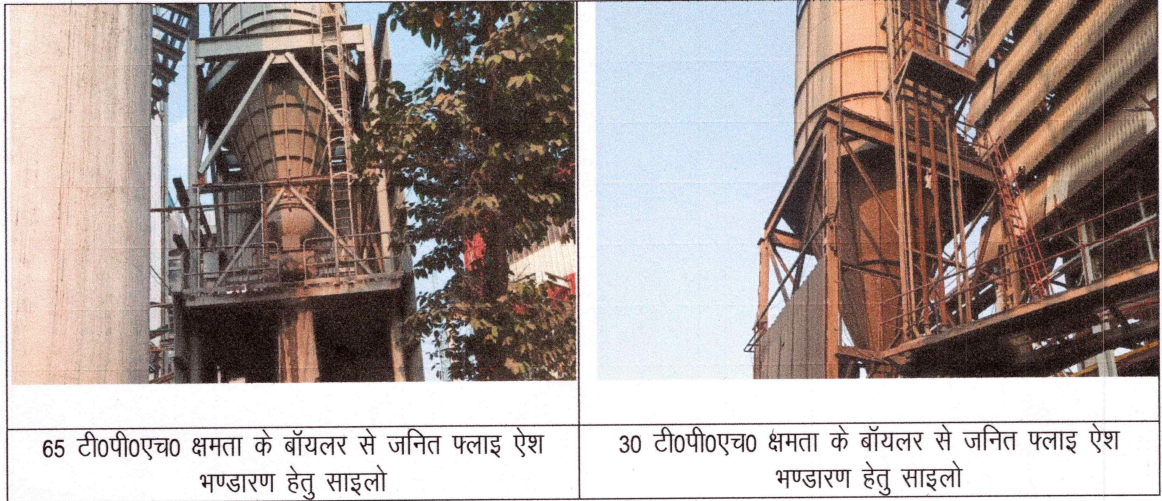
(Handwritten signatures and initials)

के रूप में बायोगैस व राइस हस्क का प्रयोग आवश्यकतानुसार किया जाता है। निरीक्षण के दौरान उद्योग में स्थापित वायु प्रदूषण नियंत्रण व्यवस्था सुचारू रूप से संचालित नहीं पायी गयी।

4. 65 टी0पी0एच0 क्षमता के बॉयलर पर वायु प्रदूषण नियंत्रण व्यवस्था के रूप में ई0एस0पी0 तथा भूतल से लगभग 65 मी0 ऊँची चिमनी स्थापित है। उक्त बॉयलर में ईंधन के रूप में बायोगैस, राइस हस्क व कोयले का प्रयोग आवश्यकतानुसार किया जाता है।



5. उद्योग में स्थापित बॉयलर के संचालन से जनित फ्लाइ एश के भण्डारण हेतु 100 मी0टन व 80 मी0टन क्षमता के कुल 02 साइलो (कुल क्षमता 180 मी0टन) स्थापित है।



6. उद्योग द्वारा 65 टी0पी0एच0 क्षमता के बॉयलर की चिमनी की मान्यता प्राप्त प्रयोगशाला मैसर्स एवरग्रीन एनवायरो टेस्टिंग एल0एल0पी0, गौतम बुद्ध नगर से करायी गयी अनुश्रवण आख्या प्रस्तुत की गयी है। अनुश्रवण आख्यानुसार चिमनी से जनित उत्सर्जकों में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी। अनुश्रवण आख्या की छायाप्रति **संलग्नक-1** पर संलग्न है।
7. उद्योग से जनित फ्लाइ एश को ठेकेदारों द्वारा लो-लाइंग एरिया में विभिन्न माध्यमों से प्राप्त मांग पत्र के आधार पर सम्बन्धित स्थल पर भूमि भराव कर निस्तारण कर दिया जाता है। इकाई द्वारा ठेकेदारों के साथ किये गये अनुबन्ध की छायाप्रति **संलग्नक-2** तथा मांग पत्रों की छायाप्रतियाँ **संलग्नक-3** पर संलग्न है।

Handwritten signatures and initials in blue ink, including 'ABE'.

8. उद्योग द्वारा मांग पत्र के आधार पर फ्लाई ऐश के उठान के संबंध में इस कार्यालय में प्रपत्र दिनांक 06.07.2024 प्रस्तुत किया गया, जिसके अनुसार विगत 06 माह में जनित तथा निस्तारित फ्लाई ऐश की मात्रा का विवरण निम्नवत् है-

Fly Ash Generation & Disposal

Sr. No.	Month	Ash Generation (MT)	Ash Disposed quantity (MT)
1	Apr-24	1461	1462
2	May-24	1537	1527
3	Jun-24	1718	1718
4	Jul-24	1903	1903
5	Aug-24	1900	1940
6	Sep-24	1683	1656
	Total	10202	10202

9. उद्योग द्वारा प्रस्तुत अभिलेखानुसार विगत 06 माह में फ्लाई ऐश निस्तारण स्थलों का निरीक्षण/सर्वेक्षण किया गया। सर्वेक्षण के दौरान पाया गया कि स्थानीय निवासियों द्वारा अपनी निजी भूमि/आवास में भराव हेतु उद्योग को प्रस्तुत मांग पत्र के आधार पर उद्योग द्वारा फ्लाई ऐश का निस्तारण किया गया है, फोटोग्राफ संलग्नक-4 पर संलग्न है।

Sr. No	Duration	Ash Generation Quantity (MT)	Latitude	Longitude	Dimension (Meter)	Area in SQM	Disposed Quantity (MT)/
1	01-04-2024 to 30-09-2024	10202	28.696179	79.09273	15 X 20 X0.8	300	10202
2			28.743927	79.061354	130 X 80 X0.35	10400	
3			28.762417	79.044157	45 X 65 X0.6	2925	
4			28.777549	79.050558	85X132X0.30	11220	
5			28.780778	79.057108	13X16X1.2	208	
6			28.777751	79.061857	(20X6X1)+(12X8X1)	216	
7			28.788241	79.07139	(26X15X0.8)+(18X15X0.8)	560	
8			28.824007	79.10253	(16X10X1)+(12X9X0.15)	268	
9			28.741743	79.023635	(21X8X0.2)+(18X30X0.2)	708	
10			28.726125	79.024422	(16X19X0.75)+(15X15X0.6)	529	
11			28.725492	79.025481	(8X10X1.2)+(26X10X1.2)	340	
12			28.718128	79.038108	(9.2X14.2X0.6)+(15X25X0.6)	505	
13			28.735119	79.055653	49X28X1	1372	

10. उद्योग द्वारा प्रस्तुत विवरण के अनुसार विगत 06 माह में जनित 10202 मी0टन फ्लाई ऐश को विभिन्न माँगों के आधार पर कुल 13 लो-लाइंग एरिया (निजी स्थलों पर) पर निस्तारण किया गया है, जिनका कुल क्षेत्रफल 29551 वर्गमी0 है।

11. मा0 अधिकरण द्वारा पारित आदेश दिनांक 18.10.2024 में दिये गये निर्देशों के अनुपालन में अधोलिखित लो-लाइंग एरिया में उद्योग द्वारा फ्लाई ऐश का भराव/निस्तारण किया गया है, के निरीक्षण के दौरान

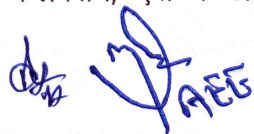
लो-लाइंग एरिया में स्थलों से भूगर्भ जल का नमूना एकत्र कर क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रयोगशाला, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ में विश्लेषण हेतु जमा करा दिया गया है। विश्लेषण आख्या अपेक्षित है। निरीक्षण के दौरान लिये गये फोटोग्राफ संलग्नक-5 पर संलग्न है।

फलाई ऐश निस्तारण स्थलों के समीप एकत्रित किये गये भूगर्भीय जल नमूनों का विवरण –

क्र० सं०	जल नमूना एकत्र स्थल	अक्षांश	देशान्तर	टिप्पणी
1	श्री रूम सिंह पुत्र श्री राम बहादुर सिंह, ग्राम नानकार, तहसील मिलक, रामपुर के आवास में स्थित हैण्डपम्प से	28.696187	79.092746	संदर्भित स्थलों से एकत्र किये गये भूगर्भीय जल नमूनों को दिनांक 08.11.2024 को केन्द्रीय प्रयोगशाला, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ में विश्लेषण हेतु जमा करा दिये गये हैं। विश्लेषण आख्या अपेक्षित है।
2	परफैक्ट टेस्ट हाउस, शहजाद नगर, बरेली रोड, रामपुर के परिसर में स्थित सबमर्सिबल से	28.743573	79.06113	
3	बी०आई०आर० एकेडमी, ग्राम तासका, रामपुर के परिसर में स्थित सबमर्सिबल से	28.73511	79.055653	
4	श्री भूरा पुत्र श्री मिजले, ग्राम चमरपुरा, तहसील सदर, रामपुर के आवास में स्थित हैण्डपम्प से	28.785741	79.075805	
5	श्री बब्लू पुत्र श्री नन्दराम, ग्राम भमरौआ का मजरा, तहसील सदर, रामपुर के आवास में स्थित हैण्डपम्प से	28.784487	79.070434	
6	मो० बाबू पुत्र मो० इश्तेहाक, ग्राम भमरौआ, तहसील सदर, रामपुर के आवास में स्थित हैण्डपम्प से	28.780998	79.0600	
7	श्री करन सिंह, ग्राम कल्याणपुर पट्टी, तहसील मिलक, रामपुर के आवास में स्थित हैण्डपम्प से	28.737185	79.056479	
8	श्री भगवन शरण पुत्र श्री बाबूराम सिंह, ग्राम कोयला, तहसील सदर, रामपुर के आवास में स्थित हैण्डपम्प से	28.824005	79.102725	
9	श्री धर्मपाल सिंह यादव पुत्र श्री सूरजपाल सिंह यादव, ग्राम चिकना मिलक, तहसील सदर, रामपुर के आवास पर स्थित बोरवेल से	28.725363	79.01909	
10	श्री रूकेश यादव, निकट आयूष मेडिकल स्टोर, ग्राम रायपुर, शाहबाद रोड, रामपुर के आवास में स्थित हैण्डपम्प से	28.741507	79.023823	
11	मैसर्स पार्श्वनाथ वुड प्रोडक्ट्स, बरेली रोड, रामपुर के परिसर में स्थित सबमर्सिबल से	28.762693	79.044736	
12	श्री विपुल पुत्र श्री राम भरोसे, ग्राम उदयराज की मण्डैया, तहसील सदर, रामपुर के आवास में स्थित हैण्डपम्प से	28.762693	79.044736	
13	श्री गंगाराम पुत्र श्री खूबी सिंह, ग्राम लदौरा नारायणपुर, रामपुर के आवास में स्थित हैण्डपम्प से	28.710912	79.027986	

12. उद्योग द्वारा कृषि भूमि के निचले भराव क्षेत्र में फलाई ऐश निस्तारण किये जाने से कृषि भूमि की गुणवत्ता प्रभावित होने के संबंध में आख्या प्रस्तुत किये जाने हेतु इस कार्यालय के पत्रांक 1279/एन-13/152/22/जनरल दिनांक 05.11.2024 के माध्यम से जिला कृषि अधिकारी, जनपद रामपुर को पत्र प्रेषित किया गया है, आख्या अपेक्षित है। पत्र की छायाप्रति संलग्नक-6 पर संलग्न है।

13. उद्योग द्वारा फलाई ऐश के निस्तारण हेतु एस०ओ०पी० (Standard Operating Procedure) प्रस्तुत की गयी है, जिसके अन्तर्गत ऐश कलेक्शन, ऐश कन्डीशनिंग, वेगिंग ट्रोलिस, डॉक्यूमेंटेशन, ट्रांसपोर्टिंग



ऐश, अनलॉडिंग ऐश आदि कार्य शामिल हैं। फलाई ऐश के निस्तारण के समय सुरक्षा उपकरणों के रूप में पीपीपीई (Personal Protective Equipment) का प्रयोग किया जाता है (एसओपीपीई की छायाप्रति संलग्नक-7 पर संलग्न है)। निरीक्षण के दौरान उद्योग से जनित फलाई ऐश का निस्तारण किया जाता नहीं पाया गया, उद्योग द्वारा फलाई ऐश को साइलो में संरक्षित किया जाता पाया गया। इस संबंध में उद्योग प्रतिनिधि द्वारा अवगत कराया गया कि ग्राम अहमद नगर में लो-लाइंग एरिया में भराव हेतु उद्योग से जनित फलाई ऐश के निस्तारण किया जाएगा, जोकि प्रक्रियाधीन है।

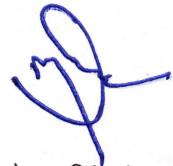
14. निरीक्षण के दौरान उद्योग से जनित फलाई ऐश के निस्तारण हेतु ट्रांसपोर्टिंग की व्यवस्था पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा जारी अधिसूचना दिनांक 31.12.2021 में निहित प्राविधानों के अनुरूप नहीं पायी गयी।
15. उद्योग द्वारा चिन्हित उक्त 13 लो-लाइंग एरिया का निरीक्षण किया गया। उद्योग द्वारा अधिग्रहीत किसी भी भूमि पर लो-लाइंग एरिया उपलब्ध नहीं है, अतः उद्योग द्वारा फलाई ऐश को विभिन्न निजी स्थलों पर उपलब्ध लो-लाइंग एरिया में भूमि भराव द्वारा ठेकेदार के माध्यम से निस्तारण कराया जाता है।

उपरोक्तानुसार इकाई द्वारा बोर्ड मुख्यालय के पत्रांक एच 193681/सी-7/विविध-608/2024 दिनांक 05.11.2024 के साथ संलग्न पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा जारी अधिसूचना दिनांक 31.12.2021 में निहित प्राविधानों का पूर्ण रूप से अनुपालन नहीं किया जा रहा है तथा इकाई द्वारा फलाई ऐश की ट्रांसपोर्टिंग की व्यवस्था एवं उद्योग में वायु प्रदूषण नियंत्रण हेतु स्थापित व्यवस्थाएँ सुचारु रूप से संचालित न होने के दृष्टिगत इकाई के विरुद्ध वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 की धारा 31ए के अन्तर्गत कारण बताओ नोटिस निर्गत किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं माओ राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष प्रस्तुत किये जाने के संबंध में बोर्ड मुख्यालय प्रेषित किये जाने हेतु प्रस्तुत है।



(अंजनी शुक्ल)


प्रयोगशाला सहायक



(महेन्द्र सिंह)

सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी महोदय

C.S. 

EVERGREEN ENVIRO TESTING LLP

Address : Plot No. 047, 1st Floor, Block-F, Surajpur, Site-B, Industrial Area, Greater Noida,
Gautam Buddha Nagar, U.P.- 201306

Ph.: 0120-4959379, 7428487870, Mob.: +91-8010087998, 9643079162, 7982197942
Email ID : evergreenlab03@gmail.com, info@evergreeneclub.com, Website : www.evergreeneclub.com



TEST REPORT

ISSUED TO	:	M/S RADICO KHAITAN LTD. BAREILLY ROAD, RAMPUR, UTTAR PRADESH- 244901
Sample Identification No.	:	EETR/E/170824/023
Test Report No. & Date	:	EETR/E/170824/023, DATE: 24.08.2024
ULR No.	:	TC127312400000786F
Sampling Method	:	As per CPCB Norm's
Sample Description	:	Stack Emission
Sample Collected by	:	EET Representative
Sample Collection Date	:	17.08.2024
Date of Sample Receipt	:	17.08.2024
Analysis Duration	:	17.08.2024 To 24.08.2024

ANALYSIS RESULT

Reference	: EP Act std.
Sampled By	: EET Representative
Name of Plant & Section	: Stack Emission (Boiler Stack)
Emission source Monitored	: Boiler Stack
Normal Operating Schedule	: As & when required
Type of Chimney (Acc /Metal)	: Metal
Type of Fuel	: Biogas + Coal + Rice husk
Stack Height in Meter from Ground Level (mtr)	: 65
Diameter of Stack (Mtr.)	: 2.93
Sampling Duration (min)	: 19
Purpose of Monitoring	: Assessment of Pollution Load
Parameters Monitoring	: PM, Nox, Co, Sox
Stack temperature (°C)	: 241
Ambient Temperature (°C)	: 36
Stack Velocity (M/Sec)	: 10.59
Quantity of Emission (Nm ³ /hr)	: 147465.931

S. NO.	PARAMETERS	UNITS	RESULTS	LIMITS AS PER EPA 1986	TEST METHOD
1.	Particulate Matter (PM) at 6% O ₂	mg/Nm ³	112	250	IS : 11255(P-1)
2.	Oxides of Nitrogen at 6% O ₂	mg/Nm ³	143	300	IS : 11255(P-7)
3.	Carbon Monoxide (as CO) at 6% O ₂	% by vol	0.69	1.0	IS : 13270:1992
4.	Sulphur Dioxide(SO ₂) at 6% O ₂	mg/Nm ³	42.67	600	IS : 11255(P-2)

Checked by
SHIVANI PUNDIR



Evergreen Enviro Testing LLP
Issued By

Authorised Signatory
Chandan Kumar Singh

End of the Report

Page 1 of 1

- Note : 1. The result listed refer only to be Tested samples and applicable parameters.
2. Perishable samples will be destroyed after 15 days of sampling.
3. This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission.
4. Subject to Gr. Noida Jurisdiction.

An ISO 9001: 2015, ISO 14001 : 2015, 45001 : 2018 Environmental Laboratories



Director/2024
Aug 01, 2024

M/s Luxmi Contractor
Village - Titawi,
Muzaffarnagar
Uttar Pradesh - 251306

Kind Attn: Ms. Suman Tomar

Sub: Contract-feeding of D - Oiled Paddy Husk, Wooden Chips & Coal and Removal of Ash from our CBL-1 and CBL-2 Boiler.

Dear Sir,

We refer to the discussions you had with us in connection with award of contract relating to feeding of D - Oiled Paddy husk, Wooden Chips & Coal in boiler, Removal of Ash and shifting outside the factory. We are pleased to award the contract to you in line with the settlement arrived at during the course of discussions w.e.f. 1st Aug 2024 for a period ended 31.07.25. The scope of contract, terms and conditions as settled, as detailed herein below: -

1. SCOPE OF WORK:

- a) Feeding of D - Oiled Paddy husk, Wooden Chips & Coal from yard to boiler.
- b) Removal of Ash from the various boilers.
- c) Shifting of ash outside the factory.

2. RATES OF ABOVE JOBS DONE BY YOU:

- a) Rs. 122.00/- per MT of actual D - Oiled Paddy husk feed, Wooden Chips & Coal.

3. OTHER TERMS AND CONDITIONS:

- a) That you shall on day-to-day basis keep the areas of your operations clean and hygienically fit and you will provide all safety appliance to safeguard your operating personnel engaged in the operation.
- b) That you shall submit to the company the details of workman engaged by you on daily as well as on monthly basis along with the bills. You will have to comply with the company instructions regarding checking of attendance of your workman by company's designated officers.
- c) That you shall arrange to register yourself and obtain necessary license under the provisions of the Contract Labour, (Regulation and Abolition) Act, 1970 and rules made there under failing with all legal consequences will be on your part and company shall not be responsible for it in any manner.
- d) That you shall comply with all rules and regulations of Factories Act ESIC Act, Employees' Provident Fund Act, Workmen Compensation Act, Minimum Wages Act and Payment of Wages Act, in respect of the employees, who shall be engaged by you under this contract.

Radico Khaitan Limited

ISO 9001 : 2015 & 22000 : 2018 Certified Company

Regd. Office : Bareilly Road, Rampur-244901 (U.P.)
Tel. : EPABX (0595) 2350601, 2350602, Fax : (0595) 2350009
Head Office : Plot No. J-1, Block B-1, Mohan Co-op. Industrial Area,
Mathura Road, New Delhi-110044

Tel : (91-11) 40975400/444/500/555, Fax : (91-11) 41678841-42, 41678718 (Exports)
e-mail : info@radico.co.in

website : www.radicoKhaitan.com
CIN No. L26941UP1983PLC027278


- e) That you shall comply with all rules and regulations under UPPCL towards disposal of Ash related matters, failing with all legal consequences will be on your part and company shall not be responsible for it in any manner.
- f) That this contract shall be effective from 1st Aug 2024 to 31st Jul 2025, which can be extended on mutual agreement. During the currency of the contract, it can be revised/terminated by the company without notice to you or assigning any reason thereof. However, the company reserves the right to cancel the whole or part of the contract at any time and can award the same to any other agency/agencies without assigning any reason thereof.
- g) In case of D - Oiled Paddy husk, Wooden Chips & Coal feeding bunker gets empty, you will be penalized Rs 50000/- per tripping for the loss of tripping of boiler, turbine and plant for first two instances and thereafter Rs 100000/- per incidence.
- h) In the case of a company carrying out any modification/modernization/demonstration/alteration etc., due to which there is saving in labour deployment, then your rates will be revised accordingly after Mutual discussion. Presently, you will have to deploy the labour/workmen as per the discussion held with you and agreed upon.
- i) That we can get the bills audited by any agency as deemed fit by the management and if any, discrepancy is found, the same will be recovered/adjusted from the bills even after the expiry of this contract. If there is any willful wrong submission of bills, then not only the amount of difference will be recovered but also an equivalent amount of penalty shall be imposed.
- j) That you shall deposit a sum of Rs. 500,000.00 (Rupees Five Lakh Only) as security, which is refundable on satisfactory completion of the contract. The security will not bear any interest. Violation of any condition of this contract shall entitle the company to forfeit the security, besides recovering the losses sustained by it from your bills.
- k) That in case of any dispute the Court of Jurisdiction shall be the Rampur Court Only.

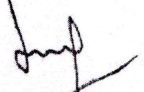
Please sign and return the duplicate copy of this contract as a token of your acceptance of the terms and conditions of this contract.

Thanking you,

Yours truly,

For **RADICO KHAITAN LIMITED**


(AMAR SINGH)
Director


(ALOK AGARWAL)
Sr. Vice President (F&A)



Accepted the terms & conditions of the contract.
For Luxmi Contractor,

(Suman Tomar)

CC: AVP Engineering (Mech & Cogen) / Sr. GM (HR & Admin) / GM (Materials)

Sr. Vice President(F&A)/2022/638
Dec 01, 2022



M/s K.P.S Associate
MIG-338, Avas Vikas,
Rudrapur, Udham Singh Nagar
Uttarakhand - 263153

Kind Attn: Ms. Kumkum Singh.

Sub: Contract-feeding of D - Oiled Paddy Husk, Wooden Chips & Coal and removal of Ash from our CBI-1 and CBI-2 boiler.

Dear Sir,

We refer to the discussions you had with us in connection with award of contract relating to feeding of D - Oiled Paddy husk, Wooden Chips & Coal in boiler, Removal of Ash and shifting outside the factory. We are pleased to award the contract to you in line with the settlement arrived at during the course of discussions w.e.f. 1st Dec 2022 for a period of one year. The scope of contract, terms and conditions as settled, as detailed herein below: -

1. SCOPE OF WORK:

- a) Feeding of D - Oiled Paddy husk from the D - Oiled Paddy husk, Wooden Chips & Coal yard to boiler.
- b) Removal of Ash from the various boilers.
- c) Shifting of ash outside the factory.

2. RATES OF ABOVE JOBS DONE BY YOU:

- a) Rs. 105.00/- per MT of actual D - Oiled Paddy husk feed, Wooden Chips & Coal.

3. OTHER TERMS AND CONDITIONS:

- a) That you shall on day-to-day basis keep the areas of your operations clean and hygienically fit and you will provide all safety appliance to safe guard your operating personnel engaged in the operation.
- b) That you shall submit to the company the details of workman engaged by you on daily as well as on monthly basis along with the bills. You will have to comply with the company instructions regarding checking of attendance of your workman by company's designated officers.
- c) That you shall arrange to register yourself and obtain necessary license under the provisions of the Contract Labour, (Regulation and Abolition) Act, 1970 and rules made there under failing with all legal consequences will be on your part and company shall not be responsible for it in any manner.
- d) That you shall comply with all rules and regulations of Factories Act ESIC Act, Employees' Provident Fund Act, Workmen Compensation Act, Minimum Wages Act and Payment of Wages Act, in respect of the employees, who shall be engaged by you under this contract.

Radico Khaitan Limited

ISO 9001 : 2015 & 22000 : 2018 Certified Company

Regd. Office : Bareilly Road, Rampur-244901 (U.P.)

Tel. : EPABX (0595) 2350601, 2350602, Fax : (0595) 2350009

Head Office : Plot No. J-1, Block B-1, Mohan Co-op. Industrial Area,

Mathura Road, New Delhi-110044

Tel : (91-11) 40975400/444/500/555, Fax : (91-11) 41678841-42, 41676718 (Exports)

e-mail : info@radico.co.in

website : www.radico.khaitan.com

CIN No. L26841UP1983PLC027278

Kumkum Singh

- e) That this contract shall be effective from 1st Dec 2022 to 30th Nov 2023, which can be extended on mutual agreement. During the currency of the contract, it can be revised/terminated by the company without notice to you or assigning any reason thereof. However, the company reserves the right to cancel whole or part of the contract at any time and can award the same to any other agency/agencies without assigning any reason thereof.
- f) In case of D - Oiled Paddy husk, Wooden Chips & Coal feeding bunker gets empty, you will be penalized Rs 50000/- per tripping for the loss of tripping of boiler, turbine and plant.
- g) In the case of company carrying out any modification/modernization/demonstration/alteration etc., due to which there is saving in labour deployment, then your rates will be revised accordingly after Mutual discussion. Presently, you will have to deploy the labour/workmen as per the discussion held with you and agreed upon.
- h) That we can get the bills audited by any agency as deemed fit by the management and if any, discrepancy is found, the same will be recovered/adjusted from the bills even after the expiry of this contract. If there is any willful wrong submission of bills, then not only the amount of difference will be recovered but also an equivalent amount of penalty shall be imposed.
- i) That you shall deposit a sum of Rs. 500,000.00 (Rupees Five Lakh Only) as security, which is refundable on satisfactory completion of the contract. The security will not bear any interest. Violation of any condition of this contract shall entitle the company to forfeit the security, besides recovering the losses sustained by it from your bills.
- j) That in case of any dispute the Court of Jurisdiction shall be the Rampur Court Only.

Please sign and return the duplicate copy of this contract as a token of your acceptance of the terms and conditions of this contract.

Thanking you,

Yours truly,

For **RADICO KHAITAN LIMITED**

(Alok Agarwal)

Sr. Vice-President (F&A)

Accepted the terms & conditions of the contract.

For K.P.S Associate,

Kumkum Singh

(Kumkum Singh)

CC: EVP (O)/VP Engineering (Mech&Cogen)

राख अनुरोधकर्ता का नाम व पता :

5/09/24

साधु मुनी

Original White
Duplicate Pink

राख आपूर्तिकर्ता का नाम व पता : ... पनवाडिया विर सलार रामपुर ...

विषय : भूमि भराई व निर्माण के लिए राख के निर्वहन हेतु अनुरोध पत्र।

प्रिय LUXMI.....

मैं साधु मुनी की ओर से लिख रहा हूँ एवं आपसे रेडिको खेतान के बॉयलर की

राख भूमि भराई/निर्माण कार्य के लिए मुफ्त में आपूर्ति हेतु आपकी सहमति की मांग कर रहा हूँ।

मात्रा: 200

परिवहन का तरीका: दाली

भूमि भराई स्थल का विवरण: पनवाडिया विर सलार रामपुर

राख अनुरोधकर्ता का नाम व पता: साधु मुनी साधु मुनी

For Packaging Wood Products
Prop.

LUXMI CONTRACTOR

राख अनुरोधकर्ता का नाम व पता :

11/09/2024

मित्रपाल

Original White
Duplicate Pink

राख आपूर्तिकर्ता का नाम व पता : ... LUXMI ...

विषय : भूमि भराई व निर्माण के लिए राख के निर्वहन हेतु अनुरोध पत्र।

प्रिय LUXMI.....

मैं मित्रपाल की ओर से लिख रहा हूँ एवं आपसे रेडिको खेतान के बॉयलर की

राख भूमि भराई/निर्माण कार्य के लिए मुफ्त में आपूर्ति हेतु आपकी सहमति की मांग कर रहा हूँ।

मात्रा: 55

परिवहन का तरीका: दाली

भूमि भराई स्थल का विवरण: सहपाट नगर रामपुर

राख अनुरोधकर्ता का नाम व पता: मित्रपाल सहपाट नगर मित्रपाल

LUXMI CONTRACTOR

राख अनुरोधकर्ता का नाम व पता : भगवत शरण

19/9/21

Original White
Duplicate Pink

राख आपूर्तिकर्ता का नाम व पता : LUXMI CONTRACTOR

विषय : भूमि भराई व निर्माण के लिए राख के निर्वहन हेतु अनुरोध पत्र।

प्रिय LUXMI CONTRACTOR

मैं भगवत शरण की ओर से लिख रहा हूँ एवं आपसे रेडिको खेतान के बॉयलर की

राख भूमि भराई/निर्माण कार्य के लिए मुफ्त में आपूर्ति हेतु आपकी सहमति की मांग कर रहा हूँ।

मात्रा: 20

परिवहन का तरीका: टाटा

भूमि भराई स्थल का विवरण: सगंधा स्टेट

राख अनुरोधकर्ता का नाम व पता: भगवत शरण सगंधा स्टेट

25/09/21

राख अनुरोधकर्ता का नाम व पता : रम सिंह

25/09/2024

Original White
Duplicate Pink

राख आपूर्तिकर्ता का नाम व पता : LUXMI CONTRACTOR

विषय : भूमि भराई व निर्माण के लिए राख के निर्वहन हेतु अनुरोध पत्र।

प्रिय LUXMI CONTRACTOR

मैं रम सिंह की ओर से लिख रहा हूँ एवं आपसे रेडिको खेतान के बॉयलर की

राख भूमि भराई/निर्माण कार्य के लिए मुफ्त में आपूर्ति हेतु आपकी सहमति की मांग कर रहा हूँ।

मात्रा: 25

परिवहन का तरीका: टाटा

भूमि भराई स्थल का विवरण: नानवा

राख अनुरोधकर्ता का नाम व पता: रम सिंह, नानवा



LUXMI CONTRACTOR

Proprietor

Original White
Duplicate Pink

21/10/24

राख अनुरोधकर्ता का नाम व पता : Bix Academy

राख आपूर्तिकर्ता का नाम व पता : Bix Academy

विषय : भूमि भरवाई व निर्माण के लिए राख के निर्वहन हेतु अनुरोध पत्र।

प्रिय ... Bix Academy

में Bix Academy की ओर से लिख रहा हूँ एवं आपसे रेडिको खेतान के बॉयलर की

राख भूमि भरवाई/निर्माण कार्य के लिए मुफ्त में आपूर्ति हेतु आपकी सहमति की मांग कर रहा हूँ।

मात्रा: 200

परिवहन का तरीका: Truck locally

भूमि भरवाई स्थल का विवरण: Bhowanagar

राख अनुरोधकर्ता का नाम व पता: Saksona Kharan

District Hospital Panchsara Panchsara

Fly Ash Disposal Sites

 <p style="text-align: right;">GPS Map Camera</p> <p>Ahamd Nagar Jagir, Uttar Pradesh, India Q27V+2W2, Ahamd Nagar Jagir, Uttar Pradesh 244901, India Lat 28.762417° Long 79.044157° 02/10/24 10:47 AM GMT +05:30</p>	<p style="text-align: center;">Ash Disposal Details</p> <p>Dimension : 45 X 65 X 0.60 m³ (L X W X H)</p> <p>Area: 2925 m²</p> <p>Disposal Quantity: 200 nos Trolley (Approx. 1200 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
 <p style="text-align: right;">GPS Map Camera</p> <p>Rampur, Uttar Pradesh, India P3P4+5FP, sadar, Rampur, Abbas Nagar, Uttar Pradesh 244901, India Lat 28.735119° Long 79.055653° 02/10/24 01:58 PM GMT +05:30</p>	<p style="text-align: center;">Ash Disposal Details</p> <p>Dimension: 49 X 28 X 1 m³ (L X W X H)</p> <p>Area: 1372 m²</p> <p>Disposal Quantity: 200 nos Trolley (Approx. 1200 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
 <p style="text-align: right;">GPS Map Camera</p> <p>Shahzad Nagar, Uttar Pradesh, India NH-24, Bareilly Road, near Bank of Baroda, Shahzad Nagar, Uttar Pradesh 244901, India Lat 28.743927° Long 79.061354° 28/09/24 12:24 PM GMT +05:30</p>	<p style="text-align: center;">Ash Disposal Details</p> <p>Dimension: 130 X 80 X 0.35 m³ (L X W X H)</p> <p>Area: 10400 m²</p> <p>Disposal Quantity: 424 nos Trolley (Approx. 2500 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>

A

↓

	<p>Ash Disposal Details</p> <p>Dimension: (20 X6X1)+(12X8X1) m³ (L X W X H)</p> <p>Area: (120+96) m²</p> <p>Disposal Quantity: 35 nos Trolley (Approx. 200 MT upto till date)</p> <p>Purpose: Used for low land area filling constructional activities</p>
	<p>Ash Disposal Details</p> <p>Dimension: 15 X 20 X 0.8 m³ (L X W X H)</p> <p>Area: 300 m²</p> <p>Disposal Quantity: 25 nos Trolley (Approx. 168 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
	<p>Ash Disposal Details</p> <p>Period : Aug-Oct : 24</p> <p>Dimension: 13 X 16 X 1.2 m³ (L X W X H)</p> <p>Area: 208 m²</p> <p>Disposal Quantity: 33 nos Trolley (Approx. 200 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>

A

f

	<p>Ash Disposal Details</p> <p>Dimension: (26 X15X0.8)+(18X15X0.8) m³ (L X W X H)</p> <p>Area: (390+270) m²</p> <p>Disposal Quantity: 70 nos Trolley (Approx. 400 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
	<p>Ash Disposal Details</p> <p>Dimension: (16 X10X1)+(12X9X0.15) m³ (L X W X H)</p> <p>Area: (160+108) m²</p> <p>Disposal Quantity: 20 nos Trolley (Approx. 120 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
	<p>Ash Disposal Details</p> <p>Dimension: (21 X8X0.2)+(18X30X0.2) m³ (L X W X H)</p> <p>Area: (168+540) m²</p> <p>Disposal Quantity: 20 nos Trolley (Approx. 100MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>

A f

	<p style="text-align: center;">Ash Disposal Details</p> <p>Dimension: (16 X19X0.75)+(15X15X0.6) m³ (L X W X H)</p> <p>Area: (304+225) m²</p> <p>Disposal Quantity: 42 nos Trolley (Approx. 254MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
	<p style="text-align: center;">Ash Disposal Details</p> <p>Dimension: (8 X10X1.2)+(26X10X0.6) m³ (L X W X H)</p> <p>Area: (80+260) m²</p> <p>Disposal Quantity: 42 nos Trolley (Approx. 254MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>
	<p style="text-align: center;">Ash Disposal Details</p> <p>Dimension: (9.2 X14.2X0.6)+(15X25X0.6) m³ (L X W X H)</p> <p>Area: (130+375) m²</p> <p>Disposal Quantity: 35 nos Trolley (Approx. 200 MT up to till date)</p> <p>Purpose: Used for low land area filling for constructional activities</p>

A

f



1



2



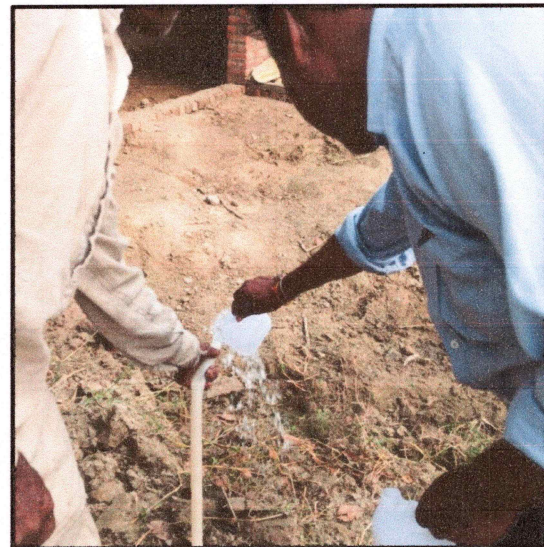
3



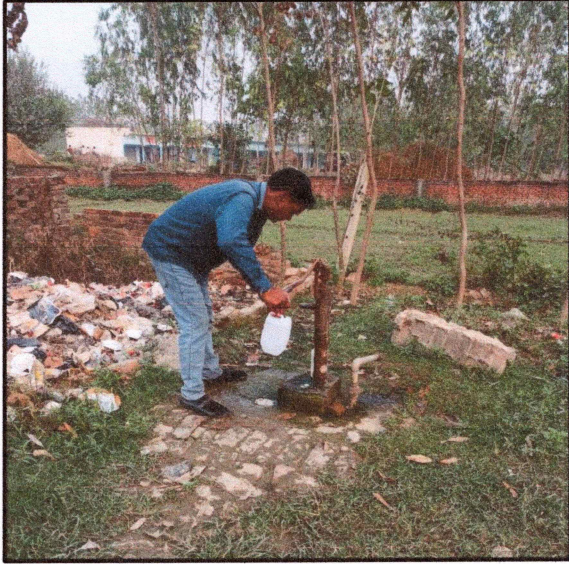
4



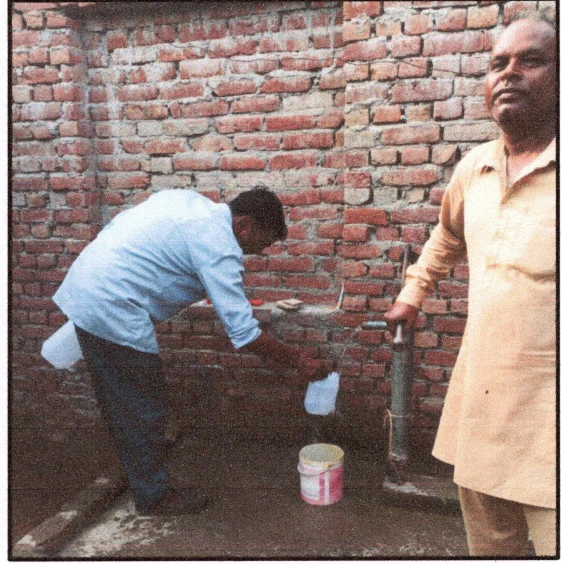
5



6



7



8



9



10



11



12





1142

क्षेत्रीय कार्यालय

Anneuxre - 06

उ०प्र० प्रदूषण नियंत्रण बोर्ड

1-ए/आई.एन.एस.-1, आवास विकास कालोनी, बौद्ध विहार,
दिल्ली रोड, मुरादाबाद

ई-मेल : romoradabad@uppcb.in, दूरभाष : 0591-2972012

पत्र संख्या 1279 / N-13 / 152 / 22 / जगदल

दिनांक 05.11.2024

सेवा में,

जिला कृषि अधिकारी,
जनपद रामपुर।

विषय- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर O.A. No. 152/2022 Ghanshyam Singh pasi Vs State of UP में पारित आदेश दिनांक 18.10.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच 19368/सी-7/विविध-608/2024 दिनांक 05.11.2024 का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न), जिसके माध्यम से माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर O.A. No. 152/2022 Ghanshyam Singh pasi Vs State of UP में पारित आदेश दिनांक 18.10.2024 के अनुपालन में पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना दिनांक 31.12.2021 (छायाप्रति संलग्न), केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाइडलाइन (छायाप्रति संलग्न) का अध्ययन करते हुए, उद्योग मैसर्स रेडिको खेतान लि०, रामपुर से फलाई-राख का उपयोग कृषि भूमि के निचले भराव क्षेत्र में किये जाने की दशा में फलाई-राख का उपयोग कृषि भूमि के निचले भराव क्षेत्र में जहाँ पर उद्योग द्वारा फलाई-राख का निस्तारण किया जा रहा है, उन समस्त सम्बन्धित कृषि भूमि के भूगर्भीय जल की गुणवत्ता को विश्लेषित किये जाने एवं उस पर पड़ने वाले प्रभाव के संबंध में आपके विभाग से रिपोर्ट चाही गयी है। अग्रेतर प्रकरण मा० अधिकरण में दिनांक 21.11.2024 को पुनः सूचीबद्ध है।

अतः पत्र इस आशय से प्रेषित है कि प्राथमिकता के आधार पर उपरोक्तानुसार यथोचित कार्यवाही करते हुए, विभागीय रिपोर्ट यथाशीघ्र इस कार्यालय में प्रेषित करने का कष्ट करें।

संलग्नक: यथोपरि।

प्रतिलिपि:

- जिलाधिकारी महोदय, रामपुर को सादर सूचनार्थ प्रेषित।
- मुख्य पर्यावरण अधिकारी (वृत्त-7), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

भवदीय

05/11/24

(आशुतोष चौहान)

क्षेत्रीय अधिकारी

१८

05/11/24

क्षेत्रीय अधिकारी

१८

Standard Operating Procedure (SOP) for Ash Disposal

1. Purpose: To outline the procedure for the safe and efficient disposal of boiler fly ash collected from the ash silo.

2. Scope: This procedure applies to all personnel involved in the handling and disposal of boiler fly ash.

3. Responsibilities:

- **Supervisors:** Ensure compliance with the SOP and oversee the ash disposal process.
- **Shift In-Charge:** Verify weights and ensure proper documentation.

4. Procedure:

4.1 Ash Collection:

- Fly ash is collected in the ash silo using a closed-loop pneumatic ash handling system (Macgale Sys).

4.2 Ash Conditioning:

- The collected dry ash is conditioned by adding an adequate amount of water to convert it into wet ash.
- The wet ash is then directed into trolleys via a chute.

4.3 Weighing Trolleys:

- **Initial Weighing:** The empty trolley is weighed on the weighing bridge before loading.
- **Final Weighing:** After loading the wet ash, the trolley is weighed again to determine the total weight.

4.4 Documentation:

- Once both weighing is complete, the dispatch slip is filled out by the supervisor and shift in-charge, including:
 - Trolley Number
 - Empty weight
 - Loaded weight
 - Date
 - Supervisor's signature

4.5 Transporting Ash:

- Loaded wet ash trolleys are covered with tarpaulin to prevent spillage during transportation.
- The trolleys are then taken out of the factory premises for disposal.

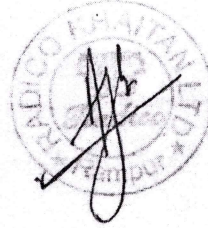
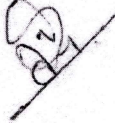



4.6 Unloading Ash:

- Contractors are responsible for unloading the trolleys at designated low-land filling areas or construction sites.
- After dumping the ash, it must be covered with mud (by mitti at least 2 fit) to prevent it from spreading to nearby areas.

5. Safety Precautions:

- Ensure all personnel wear appropriate PPE (Personal Protective Equipment) during handling and disposal.
- Follow all safety regulations regarding dust control and environmental protection.



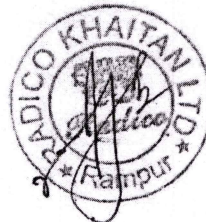
SOP FOR DISPOSAL OF FLY ASH GENERATED FROM BOILER

1. Daily records for Fuel consumption, Dry Ash Generation, Wet Ash & Dry Ash Dispatched shall be maintained by Cogen team. Records shall be maintained in daily Log Book.
2. Dispatch Slip will be prepared as per below format:

Radico Khaitan Ltd Bareilly Road Rampur, U.P. 244901	
Dispatch Slip	
Vehicle No.:	Date :
Material : Ash (Wet)	Time :
First Weight (MT) :	
Second Weight (MT) :	
Net weight Wet Ash (MT) :	
Net weight Dry Ash (MT) :	
Issue By RKL	Signature Received By M/s KPS, Rudrapur

Note for Point No. 2:

- a. Dispatch Slip will be signed by Cogen Shift In-charge.
 - b. Material will be received by Contractor.
 - c. Carbon copy of Dispatch Slip will be maintained in records by Cogen team.
3. Contractor will get the signed copy of request for from the person who need the ash for construction or low land filling work. Following format will be utilised:



राख अनुरोधकर्ता का नाम व पता :
 राख आपूर्तिकर्ता का नाम व पता : M/s KPS, Rudrapur

विषय: भूमि भराई के लिए राख की निर्वहन के लिए अनुरोध पत्र।

प्रिय

मैं की ओर से लिख रहा हूँ, और आपसे रेडिको खैतान के

बाँयलर की राख कार्य के लिए आपकी मंजूरी की मांग कर रहे हैं।

मात्रा :

परिवहन का तरीका :

भूमि भराई स्थल का विवरण :

राख अनुरोधकर्ता का नाम व पता :

4. Contractor will supply the Ash (Free of Cost) to the persons who need it for construction work or filling of low line areas. Following format will be utilised:

KPS, Rudrapur	
Bareilly Road Rampur, U.P. 244901	
Free Ash Supply Slip	
Slip No.: ###	
Source of Ash : Radico Khaitan Ltd, Rampur	
Vehicle No.:	Date :
Material : Ash (Wet)	Time :
First Weight (MT) :	
Second Weight (MT) :	
Net weight Wet Ash (MT) :	
Net weight Dry Ash (MT) :	
Signature	
Issue By	Received By
M/s KPS, Rudrapur	



CENTRAL LABORATORY, UPPCB, LUCKNOW
Analysis Report of Ground Water Sample
Sample Collected by Regional Office Moradabad UPPCB

Date of Sample Collection-7-11-2024

Date of Sample Received in Central Laboratory 08-11-2024

S.N.	Name of Sampling Point	LIMS Code	Lab Code	pH	Conductivity (µS/cm)	Trubidity (NTU)	Total Hardness (mg/l)	Calcium (mg/l)	Magnesium (mg/l)	Alkalinity (mg/l)	Chloride (mg/l)	TDS (mg/l)	Sodium (mg/l)	Potassium (mg/l)	Sulphate (mg/l)	Phosphate (mg/l)	Fluoride (mg/l)	Nitrate (mg/l)
1	In House Mr. Vipul s/o Ramb house uday raj ki Mandiya, Sardar Rampur	28932419	W/2377/A&B	7.35	429.6	1.8	207	52.8	18.00	251.0	12.0	271	12.09	2.50	48.17	0.023	0.017	ND
2	In House Mr. Bhagmat Saran S/o Babaram Singh Vill. Koyal, Rampur	28932513	W/2378/A&B	7.32	610.4	2.1	238	46.4	29.28	367.0	5.0	384	41.98	3.60	24.5	0.027	ND	ND
3	In House Mr. Bhura S/o Mr. Mizle, Vill Chamanpura, Rampur	28932510	W/2379/A&B	7.23	611.4	2.2	250	66.8	19.92	357.0	10.0	385	20.89	3.74	37.25	0.031	ND	0.01
4	Nearby Mr. Bablu S/o Nandram Bhamrava Kumajhra, Rampur	28932434	W/2380/A&B	7.28	962.2	2.4	216	55.2	18.72	308.0	12.0	594	23.38	2.92	126.8	0.126	0.017	0.19
5	In Compound Paranath wood Product, Bareilly Road, Rampur	28932329	W/2381/A&B	7.27	577	1.8	214	42.4	25.92	270.0	16.0	352	18.94	3.02	22.5	0.023	ND	0.26
6	In House Mohd. Babu S/o Mohd. Istehaq Bhamrava, Rampur	28932429	W/2382/A&B	6.80	663.8	2.1	330	61.6	42.24	364.0	13.0	416	16.3	0.71	66.5	0.01	0.13	1.94
7	In House Mr. Rukesh Yadav, Vill Raipur, Shahbad, Rampur	28932307	W/2383/A&B	7.09	664.1	1.9	215	72.8	8.01	298.0	24.0	418	37.5	4.83	66.75	0.11	0.47	0.28
8	In House Mr. Dharampal Singh Yadav S/o Surajpal Singh Vill Milak Chikha, Rampur	28932161	W/2384/A&B	6.89	718.6	2.1	160	24.8	23.81	334.0	25.0	452	42.76	4.85	36.08	0.034	ND	ND
9	In House Mr. Ganga Ram S/o Khubi Singh Chamraya, Rampur	28932103	W/2385/A&B	6.17	988.8	2.6	396	47.6	61.23	454.0	35.0	624	41.13	8.29	70.25	ND	0.02	ND
10	In Compound of perfect Test house, Vill Shazadnagr, Rampur	28931940	W/2386/A&B	7.02	661.7	6.8	220	38.64	29.62	238.8	26.0	414	50.93	5.15	58.16	0.042	0.14	ND
11	In House Mr. Karan Singh Vill Kalyanpur Pestti, The Milak, Rampur	28932061	W/2387/A&B	6.99	547.7	1.6	245	57.36	24.38	272.4	21.0	344	22.91	6.18	47.16	0.053	ND	0.62

Priya
18/11/24
(S.A.)

18/11/24
(S.A.)

Arjun
(S.A.) 18.11.24
(S.A.)

Reena
(S.A.) 18/11/24

I/C (Central)

S.N.	Name of Sampling Point	LIMS Code	Lab Code	pH	Conductivity (µS/cm)	Trubidity (NTU)	Total Hardness (me/l)	Calcium (mg/l)	Magnesium (mg/l)	Alkalinity (mg/l)	Chloride (mg/l)	TDS (mg/l)	Sodium (mg/l)	Potassium (mg/l)	Sulphate (mg/l)	Phosphate (mg/l)	Fluoride (mg/l)	Nitrate (mg/l)
12	In Compound BIR Academy, Vill Tajka Rampur	28932516	W/2388/A&B	7.19	542.8	2.0	202.2	23.92	34.00	286.4	10.0	336.5	20.44	3.38	35.25	0.029	ND	ND
13	In House Mr. Room Singh S/o Ram Bahadur Singh Vill, Nankar, Rampur	28932077	W/2389/A&B	7.14	588.2	2.0	228.4	38.08	31.97	314.6	20.0	352.8	27.0	3.4	48.16	0.053	0.01	ND
Standard	Requirement(Acceptable Limit)			6.5-8.5	-	1	200	75	30	200	250	500	-	-	200	-	1.0	45
	Permissible Limit in the Absence of Alternate Source			No relaxation	-	5	600	200	100	600	1000	2000	-	-	400	-	1.2	No relaxation

A. Verma
18/11/24
S.A.
18/11/24

Reed?
18/11/24
A.S.O.

18/11/24
I/C Central Lab

CENTRAL LABORATORY, UPPCB, LUCKNOW
Analysis Report of Ground Water Sample
Sample Collected by Reginal Office Moradabad UPPCB

Date of Sample Collection:-7-11-2024

Date of Sample Received in Central Laboratory : 08-11-2024

S.N.	Name of Sampling Point	LIMS Code	Lab Code	Copper (mg/l)	Zinc (mg/l)	Nickel (mg/l)	Lead (mg/l)	Iron (mg/l)	Total Chromium (mg/l)	Cadmium (mg/l)	Manganese (mg/l)	Cobalt (mg/l)
1	In House Mr. Vipul s/o Ramb house uday raj ki Mandiya, Sardar Rampur	28932419	W/2377/A& B	ND	ND	ND	0.0116	0.4418	ND	ND	0.1851	0.0052
2	In House Mr. Bhagmat Saran S/o Babaram Singh Vill. Koyal, Rampur	28932513	W/2378/A& B	ND	0.0204	ND	0.0116	0.2997	ND	ND	0.3162	ND
3	In House Mr. Bhura S/o Mr. Mizle, Vill Chamanpura, Rampur	28932510	W/2379/A& B	ND	0.3102	ND	0.0695	2.9216	ND	ND	0.3424	ND
4	Nearby Mr. Bablu S/o Nandram Bhamrava Kumajhra, Rampur	28932434	W/2380/A&B	ND	0.0559	ND	0.0116	0.2868	ND	ND	3.9712	ND
5	In Compound Paranath wood Product, Bareily Road, Rampur	28932329	W/2381/A & B	ND	ND	ND	ND	0.1576	ND	ND	0.3162	ND
6	In House Mohd. Babu S/o Mohd. Istehaq Bhamrava, Rampur	28932429	W/2382/A & B	ND	0.0352	ND	0.1275	0.3384	ND	ND	1.8526	ND
7	In House Mr. Rukesh Yadav, Vill Raipur, Shahbad, Rampur	28932307	W/2383/A & B	ND	0.0322	ND	0.0116	0.6743	ND	ND	1.0189	ND
8	In House Mr. Dharampal Singh Yadav S/o Surajpal Singh Vill Milak	28932161	W/2384/A&B	ND	0.0174	ND	0.0695	2.6762	ND	ND	0.7829	ND
9	In House Mr. Ganga Ram S/o Khubi Singh Chamraya, Rampur	28932103	W/2385/A & B	ND	0.1062	ND	0.1275	4.2778	ND	ND	1.087	ND
10	In House Mr. Ganga Ram S/o Khubi Singh Chamraya, Rampur	28931940	W/2386/A&B	ND	0.0914	ND	0.1275	2.095	ND	ND	0.7724	ND
11	In Compound of perfect Test house, Vill Shazadnagr, Rampur	28932061	W/2387/A & B	ND	0.0381	ND	0.1275	1.4363	ND	ND	0.9455	0.0052
12	In House Mr. Karan Singh Vill Kalyanpur Pestti, The Milak, Rampur	28932516	W/2388/A& B	ND	ND	ND	0.1275	0.6097	ND	ND	0.3949	ND
13	In Compound BIR Academy, Vill Tajka Rampur	28932077	W/2389/A& B	ND	0.4344	ND	0.1854	4.2003	ND	ND	0.4997	0.0052
			Requirement(Acceptable Limit)	0.05	5	0.02	0.01	0.3	0.05	0.003	0.1	-
	Standard		Permissible Limit in the Absence of Alternate Source	1.5	15	No relaxati on	No relaxatio n	No relaxati on	No relaxation	No relaxatio n	0.3	-

Jyoti
18/11/24
S.A.

Rey
A.S.O. 18/11/24

[Signature]
18/11/24
I/C Central Lab



1150
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



Lifestyle for Environment

दिनांक 5/11/24

संदर्भ संख्या

सेवा में,

मैसर्स रेडिको खैतान लि०,
बरेली रोड, रामपुर।
मो० नं०-9889032734

विषय : बोर्ड के पत्र संख्या एच 97156/सी-7/जल-40/2023 दिनांक 07.07.2023 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) के अधिनियम 1974 की धारा 33ए सपाठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित किये जाने के संबंध में।

महोदय,
कृपया उपरोक्त विषयक बोर्ड के पत्र संख्या एच 97156/सी-7/जल-40/2023 दिनांक 07.07.2023 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33ए सपाठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस का संज्ञान लें।
उक्त कारण बताओ नोटिस के क्रम में उद्योग द्वारा प्रेषित प्रत्यावेदन दिनांक 30.07.2023 एवं 14.03.2024 तथा क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुरादाबाद के पत्र दिनांक 20.07.2024 एवं 14.10.2024 के माध्यम से प्रेषित संस्तुति को दृष्टिगत रखते हुए उद्योग मैसर्स रेडिको खैतान लि०, (आसवनी इकाई), बरेली रोड, रामपुर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए सपाठित 27 (2) के अन्तर्गत जारी कारण बताओ नोटिस दिनांक 07.07.2023 को निम्नलिखित शर्तों के साथ निक्षेपित किया जाता है-

1. उद्योग का संचालन राज्य बोर्ड से निर्गत सहमति जल एवं वायु की समस्त शर्तों का अक्षरशः अनुपालन सुनिश्चित किया जाये तथा अनुपालन आख्या त्रैमासिक बोर्ड को प्रेषित की जाये।
2. उद्योग द्वारा जल प्रदूषण नियंत्रण व्यवस्था का सुचारु संचालन एवं रख रखाव उचित प्रकार से सुनिश्चित किया जाये तथा ई०टी०पी० लॉग बुक मेनटेन की जाये।
3. ई०टी०पी० आउटलेट की मान्यता प्राप्त प्रयोगशाला से विश्लेषण आख्या प्रत्येक तिमाही राज्य बोर्ड को प्रेषित किया जाना सुनिश्चित किया जाये।
4. माननीय उच्चतम न्यायालय/मा० उच्च न्यायालय/केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा समय-समय पर पारित आदेशों का उद्योग द्वारा अनुपालन सुनिश्चित किया जाये।

भवदीय

मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुरादाबाद को इस निर्देश के साथ की उक्त निर्देशों के क्रम आवश्यक कार्यवाही करना सुनिश्चित करें।
2. मुख्य पर्यावरण अधिकारी, डब्लूएमडी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुख्यालय, लखनऊ को इस अनुरोध के साथ प्रेषित है कि उक्त कारण बताओ नोटिस को आई०एम०एस० पोर्टल पर अपलोड किये जाने हेतु से संबंधित को निर्देशित करना चाहें।

मुख्य पर्यावरण अधिकारी, वृत्त-7

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
ई-मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
E-mail : info@uppcb.com
Website : www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ सं०- 19889 / सी-71 जल-40/2024

दिनांक: 19-11-24
पंजीकृत

सेवा में,

मै० रेडिको खेतान लि०,

बरेली रोड,

जनपद-रामपुर।

मोबाइल नं०-9889032734

यह कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर O.A. No. 152/2022 Ghanshyam Singh Pasi Vs. State of UP में पारित आदेश दिनांक 18.10.2024 द्वारा निम्नवत् सुसंगत अंश पारित किये गये हैं -

".....6. Further, pursuant to order dated 19.09.2024, report has been submitted by Uttar Pradesh Pollution Control Board vide email dated 16.10.2024 but a perusal thereof shows that report is absolutely incomplete in as much as neither it is shown that Ministry of Environment Forest and Climate Change, Government of India orders issued in respect of disposal of flyash have been complied with nor it is mentioned that flyash disposed in alleged low lying area whether constitute agriculture or otherwise and if it is agriculture land whether consent of owners has been obtained and also whether disposal in agriculture land is consistent with order issued by Government of India in this regard and that quality contents of flyash has also not been examined so as to ascertain whether there is any damage due to seepage of leachate in groundwater and/or it is safe for environmental protection.

7. UPPCB therefore is directed to submit a further additional report within three weeks. ..."

यह कि उद्योग का निरीक्षण क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मुरादाबाद के अधिकारियों द्वारा दिनांक 06.11.2024 एवं 07.11.2024 को किया गया।

यह कि निरीक्षण के दौरान उद्योग से जनित प्लाई ऐश के निस्तारण हेतु ट्रांसपोर्टिंग की व्यवस्था पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा जारी अधिसूचना दिनांक 31.12.2021 में निहित प्राविधानों के अनुरूप नहीं पायी गयी। निरीक्षण के दौरान उद्योग से जनित प्लाई ऐश का निस्तारण किया जाता नहीं पाया गया।

यह कि उद्योग द्वारा चिन्हित 13 लो-लाइंग एरिया का निरीक्षण किया गया। उद्योग द्वारा अधिग्रहीत किसी भी भूमि पर लो-लाइंग एरिया उपलब्ध नहीं है, अतः उद्योग द्वारा प्लाई ऐश को विभिन्न निजी स्थलों पर उपलब्ध लो-लाइंग एरिया में भूमि भराव द्वारा ठेकेदार के माध्यम से निस्तारण कराया जाता है।

यह कि उक्त से स्पष्ट है कि इकाई द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा जारी आदेशों एवं बोर्ड द्वारा निर्गत निर्देशों का अनुपालन नहीं किया जा रहा है।

अतः उपरोक्त तथ्यों के दृष्टिगत उद्योग द्वारा प्लाई ऐश की ट्रांसपोर्टिंग की व्यवस्था एवं उद्योग में वायु प्रदूषण नियंत्रण हेतु स्थापित व्यवस्थाएँ सुचारु रूप से संचालित न होने के दृष्टिगत उद्योग के विरुद्ध वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1981 की धारा 31ए सपटित 21(4) के अन्तर्गत के अन्तर्गत सक्षम अधिकारी की अनुमति से उद्योग मै० रेडिको खेतान लि०, बरेली रोड, जनपद-रामपुर के विरुद्ध निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं :-

1. यह कि क्यों न उद्योग मै० रेडिको खेतान लि०, बरेली रोड, जनपद-रामपुर के पक्ष में बोर्ड के पत्र सं०-196484/UPPCB/Moradabad(UPPCBRO)/CTO/both/Rampur/2023 दिनांक 05.01.2024 द्वारा निर्गत सशर्त सहमति जल एवं वायु को खण्डित करते हुए उद्योग के विरुद्ध बन्दी आदेश जारी कर दिये जायें।
2. यह कि क्यों न सक्षम अधिकारियों से यह अपेक्षा की जाये की उद्योग मै० रेडिको खेतान लि०, बरेली रोड, जनपद-रामपुर को मिलने वाले जल एवं बिजली की समस्त सुविधाएं तत्काल प्रभाव से रोक दी जाएं।
3. यह कि पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना दिनांक 31.12.2021 द्वारा प्लाई-राख का भण्डारण, रख-रखाव एवं परिवहन किये जाने हेतु किये गये प्राविधानों के अनुपालन के संबंध में विगत 01 वर्ष के रिकार्ड के साथ आख्या प्रेषित करना सुनिश्चित करें।

.....कृ०पृ०उ०

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764

Email: info@uppcb.in - Web Site: www.uppcb.in

- (2)
4. यह कि इकाई द्वारा फलाई-राख का निस्तारण निचले भराव क्षेत्र हेतु किया जा रहा है, के संबंध में इकाई से जनित फलाई-राख की जांच मान्यता प्राप्त प्रयोगशाला से कराते हुए आख्या प्रेषित करना सुनिश्चित करें।
 5. यह कि इकाई द्वारा निचले भराव क्षेत्र में फलाई-राख का निस्तारण किये जाने हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाइडलाइन की प्रति संलग्न है, के संबंध में आपको निर्देशित किया जाता है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी उक्त गाइडलाइन के अनुसार की गयी कार्यवाही के संबंध में विगत 01 वर्ष के रिकार्ड के साथ आख्या प्रेषित करना सुनिश्चित करें।
 6. यह कि इकाई द्वारा निचले भराव क्षेत्र में फलाई-राख का निस्तारण किये जाने से कृषि भूमि पर पड़ने वाले प्रभाव के संबंध में संबंधित विभाग से आख्या प्राप्त करते हुए भराव क्षेत्र की भूमि के विवरण के साथ विगत 01 वर्ष का विवरण सहित आख्या प्रेषित करना सुनिश्चित करें। इस संबंध में यह भी निर्देशित किया जाता है कि आप द्वारा जिस कांटेक्टर से निचले भराव क्षेत्र में फलाई-राख के निस्तारण हेतु अनुबन्ध किया जा रहा है, उस कांटेक्टर द्वारा संबंधित भूमि के स्वामी से अनुमति प्राप्त की गयी है, के संबंध में पूर्ण विवरण सहित आख्या प्रेषित करना सुनिश्चित करें। संतोषजनक उत्तर उपरोक्त के संबंध में स्पष्टीकरण पत्र प्राप्ति के 15 दिन में प्रस्तुत करें।
- निर्धारित समयावधि में प्राप्त न होने की दशा में उपरोक्त वर्णित आदेश/निर्देश की पुष्टि कर दी जाएगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग का होगा।

4, मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, रामपुर को सूचनार्थ।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मुरादाबाद को इस निर्देश के साथ प्रेषित कि उद्योग के विरुद्ध जारी कारण बताओ नोटिस की प्रति उद्योग को प्राप्त कराते हुए आख्या 07 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

12 मुख्य पर्यावरण अधिकारी, वृत्त-7



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ सं०-

4/9892/सी-71

दिनांक:-19-11-24

सेवा में,

क्षेत्रीय अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
मुरादाबाद

विषय:- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-152/2022 Ghanshyam Singh Pasi V/s State of UP में पारित आदेश दिनांक 18.10.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक के परिप्रेक्ष्य में अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-152/2022 Ghanshyam Singh Pasi V/s State of UP में पारित आदेश दिनांक 18.10.2024 के अनुपालन के संबंध में राज्य बोर्ड की ओर से दाखिल किये जाने हेतु Report/Affidavit विधि अनुभाग से विधिकृत कराकर एवं सदस्य सचिव महोदय के अनुमोदनोपरान्त आप द्वारा मा० राष्ट्रीय हरित अधिकरण में फाइल किया जाना अपेक्षित है।

अतः आपको निर्देशित किया जाता है कि मा० राष्ट्रीय हरित अधिकरण में योजित मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-152/2022 Ghanshyam Singh Pasi V/s State of UP में पारित आदेश दिनांक 18.10.2024 के अनुपालन में रिपोर्ट नोटराइज्ड कराते हुए बोर्ड अधिवक्ता श्री प्रदीप मिश्रा के माध्यम से मा० अधिकरण में ई-फाइल करते हुए उसकी एक प्रति अधोहस्ताक्षरी को भी प्रेषित करना सुनिश्चित करें।

भवदीय

संलग्नक-यथोपरि। (ई-मैब)

प्रतिलिपि : मुख्य विधि अधिकारी (प्रभारी), उ०प्र० प्रदूषण नियंत्रण बोर्ड को सूचनार्थ प्रस्तुत।

मुख्य पर्यावरण अधिकारी, वृत्त-7

मुख्य पर्यावरण अधिकारी, वृत्त-7

मुख्य पर्यावरण अधिकारी, वृत्त-7

1154

Original Application No. 152/2022; Ghanshyam Singh Pasi Vs. State of U.P. sent successfully to gigicgeorge.adv42@yahoo.in and 2 others

From: WeTransfer (noreply@wetransfer.com)

To: pradeepmisra@yahoo.com

Date: Wednesday, November 20, 2024 at 11:55 AM GMT+5:30



Original Application No.
152/2022; Ghanshyam Singh
Pasi Vs. State of U.P. sent to
gigicgeorge.adv42@yahoo.in
and 2 others

1 item, 69.1 MB in total · Expires on 23 November, 2024

Thanks for using WeTransfer. We'll email you a confirmation as soon as your files have been downloaded.

Recipients

gigicgeorge.adv42@yahoo.in balendushekhar@gmail.com

vanita.bhargava@khaitanco.com

Download link

<https://we.tl/t-2FuoyA6LEW>

1 item

1155

AFFIDAVIT RO UPPCB, MORADABAD IN OA NO. 152-2022
GHANSHAYM SINGH PASI VS STATE OF UP-rotated.pdf
69.1 MB

Message

Sir/Madam,

Please find attached the document Additional Report on behalf of
UPPCB

With Regards,

(PRADEEP MISRA)

To make sure our emails arrive, please add noreply@wetransfer.com to your contacts.

[Get more out of WeTransfer, get Pro](#)

[About WeTransfer](#) · [Help](#) · [Legal](#) · [Report this transfer](#)